

Official Memorandum of the Principal District Judge, Ramanathapuram.

Dated the 20th day of May 2020

Sub: E-filing – e-filing of cases (**only Bail Applications**) in Ramanathapuram District – commence on and from 21.05.2020 – Instructions – Issued – Regarding.

Ref: Hon'ble High Court's letter in Roc.No.30036-A/2020/Comp3, Dated: 20.05.2020.

It is notified that the facility of e-filing of cases (**initially Bail Applications only**) in Ramanathapuram District on e-filing portal (<https://efiling.ecourts.gov.in>) developed by the Hon'ble e-Committee, Supreme Court of India will commence on and from 21.05.2020.

Before e-filing, the Advocate or party in person shall be required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in>)

The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate/Party-in-person.

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.tn.nic.in>)

Advocate/Party-in-person in case of difficulty can also contact the following persons between 10.30 a.m. to 3 .00 p.m. on all working days.

Thiru.S.Venkateswararaj, System Analyst – 99401 05488

Thiru.N.Manivannan, Assistant Programmer – 91595 90510

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Advocate/Party-in-person are requested to avail the E-filing facility, using their own equipment.

Except the above mentioned e-filing of cases, filing of other urgent cases through e-mail is permitted until further orders, in accordance with the guidelines already issued in the Official Memorandum of the Principal District Judge, Ramanathapuram,

Dated: 04.05.2020.

Sd/-R.Shanmuga Sundaram,
Principal District Judge,
Ramanathapuram.

To:

1. All the Judicial Officers in Ramanathapuram District.
2. The President, Bar Association, Ramanathapuram, Paramakudi Mudukulathur, Kamuthi, Thiruvadanai, Kadaladi and Rameswaram.
3. The Public Prosecutor, Ramanathapuram.

Format for Updation of Advocate Details for Registration of E-filing Accounts

Name of Advocate	:	
Date of Birth	:	
M.S.No	:	
Name of Bar Association	:	
Address	:	
Mobile No	:	
Email ID	:	